F.No. 23(59)/Trans. Gr. 'A' /CESTAT/Admn. 2017 Customs Excise & Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi – 66

Dated: 4.7.2019

OFFICE ORDER

The Hon'ble President is pleased to transfer Shri Mohinder Singh, Deputy Registrar from CESTAT Delhi to CESTAT Mumbai with immediate effect in public interest and on administrative exigency.

Shri Mohinder Singh, Deputy Registrar is entitled for TA/ DA, joining time etc. as per rules.

By Order

(Bineesh Kumar K.S)

Registrar

Copy to:

- 1. SPS to Hon'ble President, CESTAT, New Delhi
- 2. SPS to Hon'ble Sr. Member, CESTAT, Mumbai
- 3. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi
- 4. P.A. to Registrar, CESTAT, New Delhi
- 5. Shri Mohinder Singh, Dy. Registrar, CESTAT, Delhi
- 6. The Dy. Registrar, CESTAT, Mumbai
- 7. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
- 8. Personal file/ Service Book
- 9. Website /Guard file/ Office copy

Asstt. Registrar